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(EXTRAORDINARY)



Government of India
(Bharat Sarkar)
Ministry of Law and Justice
(Vidhi Aur Nyaya Mantralaya)
Department of Legal Affairs
(Vidhi Karya Vibhag)

New Delhi, 30th June, 2023

NOTIFICATION

F. No. J-11013/5/2023-Judicial: The President is pleased to re-appoint following Additional Solicitors General of India for Supreme Court of India, for a further period of three years with effect from the dates mentioned or until further orders, whichever is earlier:

(A) With effect from 30.06.2023

- (i) Ms. Aishwarya Bhati
- (ii) Shri Balbir Singh
- (iii) Shri N. Venkataraman
- (iv) Shri Suryaprakash V. Raju

(B) With effect from 01.07.2023

- (i) Shri K. M. Nataraj
- (ii) Shri Vikramjit Banerjee


30/06/2023

(Vijay Kumar Sharma)

Joint Secretary & Legal Adviser

To,

The Manager,
Government of India Press,
Mayapuri, Ring Road,
New Delhi.